NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 27/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>04.07.2017</u>

Name of the Company:

Rubberking Tyres India Pvt Ltd.

Section of the Companies Act:

Section 441 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1

2

<u>ORDER</u>

None present for petitioner.

Order complied with by 1st petitioner company. Inform ROC accordingly.

BIKKI RAVEENDRA BABU

Dated this the 4th day of July, 2017.